

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2016/ 464

Date: 27.10.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Personal Assistants, Rajasthan High Court, Jaipur Bench, Jaipur are hereby accepted with effect from the dates mentioned against their names:-

S.N	Name with Address	With effect from
1	Shri Ashutosh Singh S/o Shri Meva Lal Singh, 63/28C/1 Beli Colony Stanley Road, Allahabad (U.P.)-211002.	21.10.2016
2	Savita Singh, D/o Meva Lal Yadav, 63/28C/1 Beli Colony Stanley Road, Allahabad (U.P.)-211002.	21.10.2016
3	Shri Satyam Agrahari S/o Shri Rakesh Kumar, 20/19, Attarsiuya, Allahabad (U.P.)-211003	04.10.2016
4	Shri Shahroj Alam S/o Shri Mohd. Shafik, C-51, High Court Residential Complex, Chowphatka, Allahabad (U.P.)-211001.	24.10.2016
5	Shri Ujjawal Prajapati S/o Shri Sarju Prasad Prajapati, 284-A, Vrindavan Colony, Kachchi Sadak, Daraganj, Allahabad (U.P.)-211006.	24.10.2016
6	Shri Anupam Kumar Panday S/o Shri Shivanand Pandey, Village Sama Ki Saray, Post- Bedhan, Gopalpur Kunda, Pratapgarh, (U.P.)-230204.	24.10.2016.

By Order

  
REGISTRAR [ADMN.]

No: I/A(iii)(a)(1)/04/2013/ 2205

Date: 27.10.16

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri /Ms .....
8. Personal file.

  
REGISTRAR [ADMN.]